

SHYAM Telecom Limited

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**The Chairman
Telecom Regulatory Authority of India
Mahanagar Door Sanchar Bhawan
Jawaharlal Nehru Marg
New Delhi- 110001.**

**Subject: Response to Consultation Paper on Overall Spectrum
Management and review of License Terms and Conditions**

Dear Sir,

We take this opportunity to thank you for coming up with an exhaustive consultation paper on the sensitive subject of Spectrum encompassing its availability, planning, management, allocation, assignment, pricing, ownership and trading.

Sir, we would like to draw your attention to the following critical subject for your consideration and inclusion in the study.

Allocation of 3MHz Spectrum for Dedicated In-Building / campus use only:

Building owners should be allowed the use of 3 MHz of GSM spectrum in 1800 MHz subject to a maximum power output of 23dbm and an antenna height not exceeding 15 meters. This will allow building owners to install their own GSM equipment and connect to any UASL service provider or an IP1 Service provider of their choice. Just as there were Wireline PBXs in the past, this would allow for GSM PBXs within the building/campus premises.

The benefits are tremendous:

- The residents/occupants of a building/campus get a dedicated GSM network with far superior quality.
- No longer will anyone be at the mercy of the UASL licensee/Mobile Operator when it comes to issues of Quality of service, call drop and coverage.
- The menace of proliferation of large ugly towers with their associated pollution from diesel gensets and emitting very powerful signals can be curbed to a great extent.
- Since local switching within the building/campus will be possible it will help the consumers to reduce their overall bill when they use their cell phones for calling in-building/in-campus.

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Sir, it is critical that Regulation follows the policy of innovation and strives to establish policies that are in the interest of not just the subscribers, but the industry and the environment.

Above all policies which break any situation where a consumer is hapless in front of the Service provider in matters of Quality of service and tariff.

We would appreciate that in the interest of the nation as a whole this step is found worthy of your kind consideration.

Thanking you in anticipation.

Yours sincerely,
For **Shyam Telecom Limited**


Authorised Signatory

- CC: 1) Mr. R. Ashok, Member
2) Mr. R V Prabhakaran, Member
3) Mr. N Balakrishnan, Prof.
4) Dr. Rajiv Kumar
5) Mr. R K Arnold, Secretary
6) Mr. Luv Gupta, Pr. Advisor, FN
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